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**MOTOR MISCELLANEOUS VEHICLE**

**ADD ON – WORDINGS**

**Depreciation Waiver (IRDAN134RP0010V01200809/A0010V02201011)**

In the case of an accident leading to a partial loss, there will be No depreciation charged on the cost of the parts to be necessarily replaced.

**Plans:**

**Plan A:** The cover is applicable for every partial loss claim during the policy period.

**Plan B:** The cover is applicable for maximum 2 [two] partial loss claims during the policy period.

**Conditions:**

1. Applicable only for repairs undertaken at designated authorized garages of manufacturers.
2. Obsolete vehicles shall not be eligible for the add-on cover.

Subject otherwise to the terms, conditions, limitations and exceptions of the policy.

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